

28

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A.NO.1014 of 1992.

Between

Dated: 3.12.1992.

P.Hanmaiah

...

Applicant

And

1. Superintendent of Post Offices, Sangareddy Division, Sangareddy
2. Post Master General, Hyderabad Region, Hyderabad.

...

Respondents.

Counsel for the Applicant : Sri. S.Rama Krishna Rao

Counsel for the Respondents : Sri. M.Keshava Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. T.Chandrasekhar Reddy, Judicial Member

The Tribunal made the following order:-

Mr. S.Ramakrishna Rao and Keshava Rao, counsel for
both sides present and heard. ✓

Mr. Keshava Rao wants further two weeks time. ✓

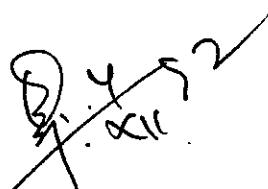
List the case on 17.12.1992. Interim order is extended
till 21.12.1992. ✓


Deputy Registrar (Judl.)

Copy to:-

1. Superintendent of Post Offices, Sangareddy Division, Sangareddy
2. Post Master General, Hyderabad Region, Hyderabad.
3. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd. ✓
4. One copy to Sri. M.Keshava Rao, advocate, CAT, Hyd. ✓
5. One spare copy.

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HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

Dated: 31/2/1992 ✓

ORDER/JUDGMENT:

R.A./ C.A./M.A. No.

in

O.A. No.

10/4/92

T.A. No.

(W.P. No.)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.

